

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 350 of 2017

Dated: 02nd January, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:-

**M/s. Ramnad Solar Power Ltd. ...Appellant(s)
Vs.
Tamil Nadu Electricity Regulatory Commission & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Poonam Verma
Ms. Abiha Zaidi
Mr. Tarul Sharma

Counsel for the Respondent(s) : Mr. Sethuramalingam for R-1
Mr. S. Vallinayagam for R-2 to R-4

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **15.03.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

ts/pk